

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:1901
ANSWERED ON:26.07.2002
WTO MEETING ON TEXTILES AND CLOTHING
SUSHIL KUMAR SAMBHAJIRAO SHINDE

Will the Minister of TEXTILES be pleased to state:

- (a) whether a meeting of World Trade Organisation on Textiles and Clothing was held in the month of June 2002;
- (b) if so, the details thereof;
- (c) whether India also participated in the meeting; and
- (d) if so, the discussions held with the major trading partners in textiles and outcome of the discussions ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES SHRI BASANAGOUDA R. PATIL (YATNAL)

(a) to (d) In the month of June, 2002, a formal meeting of the Council for Trade in Goods which is a subsidiary body in the WTO, was held on 13th June during which issues relating to textiles were also discussed. Substantive discussions took place on implementation proposals. At the meeting, US and Canada made detailed interventions opposing the two implementation proposals on textiles. India reminded members that two textile related implementation proposals were part of the overall package negotiated by Ministers at Doha. If the intention was not to take any action on two tires, the Ministers would obviously have not incorporated paragraphs 4 in the decision on implementation related issues and concerns. Textiles and clothing sector was a major segment of the Indian economy and was important both for export earnings as well as employment generation. India hoped that all members would engage constructively in consultations, which the Chairman will hold so that issues of concerns to developing countries are addressed satisfactorily. Some of the other developing countries also intervened expressing views similar to India. Summarising the discussions, the Chairman noted the differing views of members and stated that he would be continuing with his consultations on these two proposals.